

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Vee Ess Forgings Pvt Ltd

MAIN PETITION NUMBER : CP/1039/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1049(CHE)2024

ORDER

Present: Shri. M S Viswanathan, Liquidator in person.

This application has been filed to take on record the 18th progress report for the quarter ended 31.03.2024.

Ld. Counsel submits that one application is reserved for orders. Further he has not received the liquidation fees.

Liquidation timeline is upto 30.04.2024.

Ld. Counsel states that he has moved an application seeking extension which is yet to be listed.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1049(CHE)/2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)